

Committee set up by the Supreme Court proposing to allow existing 262 operating mines found within the forest area subject to the order of the Supreme Court and provisions of the concerned acts. The Committee has appended the petition to its own report and submitted to the Supreme Court for consideration.

(c) The Union Government has issued a notification under the Environment (Protection) Act, 1986 for regulating certain development activities in the identified areas of Gurgaon district of Haryana and Alwar district of Rajasthan.

(e) This is a subject matter of the Writ petition No. 509 of 1991 in the Supreme Court of India.

Acquisition of Land for New Zones

4811. SHRI VIRENDRA SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) the total area of surplus land with the Railways at present;

(b) the total income accrued to the Railways annually through commercial use from this surplus land;

(c) whether the Government are planning to purchase new land, instead of using its surplus land for setting up three additional railway zones viz. Allahabad, Bangalore and Ajmer; and

(d) the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) and (b). Railways do not have surplus land.

(c) and (d). In view of the prevailing financial constraints, Railways are not con-

sidering creation of any new zones at present.

Rail Yatri Niwas at Allahabad

4812. SHRIMATI SAROJ DUBEY: Will the Minister of RAILWAYS be pleased to state:

(a) the details of the Rail Yatri Niwas in the country, State-wise; and

(b) the reasons for not starting the construction work of Rail Yatri Niwas in Allahabad despite laying the foundation stone?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) At present, there are two Rail Yatri Niwases functioning on Indian Railways, One each at New Delhi and Howrah. In addition, structural works for Yatri Niwases at Gorakhpur and ujjain have been completed.

(b) the work has been dropped in view of the prevailing resource crunch.

Alligarh Station

4813. SHRIMATI SHEELA GAUTAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any plan for the modification of Alligarh (Uttar Pradesh) Railway Station;

(b) if so, the steps taken by the Government in this regard; and

(c) the amount provided therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) No, Sir.

(b) and (c). Do not arise.